

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2476
ANSWERED ON:03.12.2009
TORCHING OF MAHANANDA EXPRESS
Nahata Smt. P. Jaya Prada

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken notice of an incident of torching of five coaches of Mahananda Express at Hathras Junction (UP) in September, 2009;
- (b) if so, the details thereof including the loss suffered by the Railways in that incident; and
- (c) the action taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) Yes, Madam. On 30-09-2009 local people and supporters of different organizations agitated demanding stoppage of Gomti and Magadh Express trains at Hathras. During the course of agitation, train no. 4083 (Mahananda Express) was stopped and hose pipes were disconnected due to which the train could not proceed ahead. The passengers were detrained safely and security arrangements were made by the civil/ local police/ Government Railway Police (GRP) & Railway Protection Force (RPF) authorities. The agitators burnt 06 sleeper and 05 general bogies causing loss amounting to Rs. 1,83,56,000/-.

(c) A case vide crime no. 155/09 U/s 147, 148, 336, 427, 436, 307, 353, 332 IPC and 151, 152 Railways Act and Government Property Damage Act was registered by GRP/ Hathras against 82 offenders out of which 47 were arrested.